

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/ 8826 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the 6th Sept.
~~August~~, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ(BN) 3340 dtd. 30.08.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **civil vacation from 07.10.2024 to 20.10.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.10.2024 till the morning of 21.10.2024**, has been granted.

The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/8827-8828 /A, dated , 06-09-24

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

